

Listed on : . .2017

Court No. :

Item :

SECTION-II

**IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION**

CRIMINAL MISCELLANEOUS PETITION NO.14489 OF 2016

(Application for condonation of delay in filing Special Leave Petition)

IN

PETITION FOR SPECIAL LEAVE TO APPEAL(CRL.) NO. OF 2017

AKBAR ALI AND ANR.

...Petitioner(s)

VERSUS

STATE OF U.P.

... Respondent(s)

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 27.02.2017 when the Court was pleased to pass the following order:

"As prayed, list the matter after two weeks in order to enable the learned counsel appearing for the petitioners to file the original School Certificate of petitioner No.2 - Shah Ali son of Shri Mohd. Hanif."

It is submitted that in compliance of the above order, Counsel for the Petitioner has on 28.03.2017 filed original copy of the marksheet of Shah Ali. Photo copy of the same is enclosed herewith for kind perusal of the Hon'ble Court.

The matter above mentioned is listed before the Hon'ble Court with this office report.

DATED this the 05th day of April, 2017.

ASSISTANT REGISTRAR

COPY TO:

Dr. Sushil Balwada, Advocate

CA/dk

ASSISTANT REGISTRAR